

Annexure-5

Name of the corporate debtor: A to Z Barter Private Limited ; Date of commencement of Liquidation: 04-01-2021 ; List of Stakeholders as on: 17-02-2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Commissioner, CGST & CX, Delhi West	Central Govt.	20-03-2022	20,99,04,820.00	19,07,75,634.00	Statutory Dues (Operational Creditor)	0.00	NA	96.17%	0.00	0.00	1,91,29,186.00	0.00	Claim admitted as unsecured Operational Creditor
2	Income Tax Department	Central Govt.	22-09-2025	2,08,080.00	2,08,080.00	Statutory Dues (Operational Creditor)	0.00	NA	0.10%	0.00	0.00	0.00	0.00	Claim admitted as unsecured Operational Creditor
TOTAL				21,01,12,900.00	19,09,83,714.00				96.27%	0.00		1,91,29,186.00	0.00	


